

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	TRIPURA				UTTARAKHAND			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	4,07,678	4,61,387	4,68,005	5,51,254	8,63,489	10,94,767	10,95,219	12,15,880
I. TAX REVENUE (A+B)	1,12,902	1,27,955	1,26,359	1,73,605	4,55,150	5,07,477	5,07,477	6,36,890
A. State's Own Tax Revenue (1 to 3)	44,250	54,580	52,984	66,705	3,04,491	3,52,877	3,52,877	4,02,430
1. Taxes on Income (i+ii)	2,615	3,077	2,925	3,200	609	685	685	800
i) Agricultural Income Tax	18	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,598	3,077	2,925	3,200	609	685	685	800
2. Taxes on Property and Capital Transactions (i to iii)	2,261	2,877	2,437	4,300	37,536	43,037	43,037	43,738
i) Land Revenue	555	620	564	1,500	1,790	768	768	1,173
ii) Stamps and Registration Fees	1,703	2,257	1,873	2,800	35,746	42,269	42,269	42,565
iii) Urban Immovable Property Tax	3	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	39,375	48,626	47,622	59,205	2,66,347	3,09,156	3,09,156	3,57,892
i) Sales Tax (a to f)	31,479	39,600	37,434	47,500	1,91,064	2,22,080	2,22,080	2,58,600
a) State Sales Tax / VAT	31,479	39,600	37,434	47,500	1,73,414	1,55,080	1,55,080	1,81,450
b) Central Sales Tax	—	—	—	—	16,824	6,000	6,000	6,000
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	3	60,000	60,000	70,000
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	824	1,000	1,000	1,150
ii) State Excise	4,828	4,654	6,111	7,000	52,835	59,822	59,822	68,693
iii) Taxes on Vehicles	2,982	3,426	3,715	4,500	16,698	19,309	19,309	22,530
iv) Taxes on Goods and Passengers	—	—	—	—	—	—	—	—
v) Taxes and Duties on Electricity	2	2	4	5	5,161	7,200	7,200	7,200
vi) Entertainment Tax	41	—	—	—	587	700	700	800
vii) Other Taxes and Duties	43	944	358	200	—	44	44	68
B. Share in Central Taxes (i to ix)	68,652	73,375	73,375	1,06,900	1,50,659	1,54,600	1,54,600	2,34,460
i) Corporation Tax	22,520	18,416	18,416	27,416	49,395	62,394	62,394	97,763
ii) Income Tax	14,140	13,738	13,738	22,550	31,017	30,402	30,402	43,471
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	-4	-4	—
v) Taxes on Wealth	25	5,853	5,853	7,553	50	60	60	214
vi) Customs	13,123	13,166	13,166	17,174	28,797	25,825	25,825	37,885
vii) Union Excise Duties	11,442	12,228	12,228	19,630	25,118	17,421	17,421	30,856
viii) Service Tax	7,402	9,974	9,974	12,577	16,282	18,496	18,496	24,271
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	—	6	6	—
II. NON-TAX REVENUE (C+D)	2,94,776	3,33,432	3,41,646	3,77,649	4,08,338	5,87,290	5,87,742	5,78,990
C. State's Own Non-Tax Revenue (1 to 6)	14,904	15,816	14,918	19,020	69,935	1,42,869	1,42,869	1,11,501
1. Interest Receipts	6,293	2,000	3,000	2,500	6,849	5,428	5,428	6,201
2. Dividends and Profits	—	30	10	20	23	25	25	78

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	TRIPURA				UTTARAKHAND			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	5,332	10,182	6,644	10,671	10,107	72,853	72,853	37,058
of which: State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	906	925	1,474	1,722	5,813	6,834	6,834	4,781
i) Education, Sports, Art and Culture	155	150	162	200	2,866	3,430	3,430	1,917
ii) Medical and Public Health	452	512	500	800	684	757	757	1,148
iii) Family Welfare	—	—	—	—	1	2	2	2
iv) Housing	113	149	405	300	161	200	200	200
v) Urban Development	—	—	—	—	1,110	1,250	1,250	400
vi) Labour and Employment	26	19	40	40	182	223	223	223
vii) Social Security and Welfare	3	3	6	7	94	100	100	280
viii) Water Supply and Sanitation	123	75	295	300	8	10	10	10
ix) Others	34	17	66	75	706	862	862	602
5. Fiscal Services	1	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	2,372	2,679	3,791	4,108	47,143	57,729	57,729	63,382
i) Crop Husbandry	170	200	177	250	362	499	499	489
ii) Animal Husbandry	156	170	301	300	151	157	157	179
iii) Fisheries	189	140	340	350	6	7	7	3
iv) Forestry and Wildlife	557	599	585	700	20,716	21,927	21,927	26,610
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	5	59	20	25	319	732	732	518
vii) Other Agricultural Programmes	—	—	—	—	2	3	3	4
viii) Major and Medium Irrigation projects	—	—	—	—	764	631	631	332
ix) Minor Irrigations	71	12	250	210	146	200	200	200
x) Power	—	—	—	—	17,137	22,074	22,074	23,000
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	2	8	5	10	60	80	80	72
xiii) Industries@	938	1,125	1,200	1,400	6,448	9,100	9,100	9,902
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	14	—	—	—	50	265	265	300
xvi) Tourism	62	79	250	209	318	615	615	400
xvii) Others*	208	287	663	653	663	1,441	1,441	1,375
D. Grants from the Centre (1 to 5)	2,79,872	3,17,616	3,26,728	3,58,629	3,38,403	4,44,421	4,44,873	4,67,489
1. State Plan Schemes	1,20,347	1,47,535	1,50,830	1,87,601	1,90,593	2,87,725	2,87,725	3,22,272
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	3,049	900	950	1,235	797	2,493	2,722	7,872
3. Centrally Sponsored Schemes	20,050	23,915	30,314	29,765	20,045	34,561	34,784	53,436
4. NEC/ Special Plan Scheme	4,489	19,036	16,734	18,000	—	—	—	—
5. Non-Plan Grants (a to c)	1,31,936	1,26,230	1,27,900	1,22,028	1,26,967	1,19,642	1,19,642	83,909
a) Statutory Grants	1,20,811	1,13,318	1,13,318	1,05,400	1,08,129	1,10,194	1,10,194	66,199
b) Grants for relief on account of Natural Calamities	—	1,022	1,609	1,834	11,247	7,639	7,639	10,589
c) Others	11,125	11,890	12,973	14,794	7,592	1,809	1,809	7,121

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	77,83,073	94,43,984	98,12,440	1,11,62,061	36,90,440	42,31,241	39,41,649	47,57,236
I. TAX REVENUE (A+B)	59,56,469	73,11,420	66,96,669	77,82,309	25,74,093	33,37,292	28,56,665	35,21,379
A. State's Own Tax Revenue (1 to 3)	28,65,897	33,45,582	35,25,489	42,30,587	14,41,915	19,47,642	16,91,665	20,00,773
1. Taxes on Income (i+ii)	2,090	2,295	2,376	2,584	32,511	38,670	35,762	39,338
i) Agricultural Income Tax	—	—	—	—	351	140	386	425
ii) Taxes on Professions, Trades, Callings and Employment	2,090	2,295	2,376	2,584	32,160	38,530	35,376	38,913
2. Taxes on Property and Capital Transactions (i to iii)	4,68,755	5,53,204	5,36,359	5,94,188	2,49,336	3,71,084	2,96,962	3,54,961
i) Land Revenue	54,928	18,102	18,740	20,489	98,378	1,71,187	1,08,266	1,19,093
ii) Stamps and Registration Fees	4,13,827	5,35,102	5,17,619	5,73,699	1,50,949	1,99,826	1,88,686	2,35,857
iii) Urban Immovable Property Tax	—	—	—	—	9	72	9	10
3. Taxes on Commodities and Services (i to vii)	23,95,052	27,90,083	29,86,755	36,33,815	11,60,068	15,37,888	13,58,941	16,06,475
i) Sales Tax (a to f)	17,48,205	20,74,127	21,96,385	26,97,834	8,95,509	12,04,685	10,38,791	12,25,773
a) State Sales Tax / VAT	14,12,589	19,10,973	20,28,662	24,89,348	8,12,210	10,65,797	9,42,164	11,11,753
b) Central Sales Tax	1,43,805	1,48,152	1,57,372	1,93,118	82,102	1,36,005	95,239	1,12,382
c) Sales Tax on Motor Spirit and Lubricants	1,358	—	—	—	20	10	23	28
d) Surcharge on Sales Tax	22,453	—	—	—	1,009	2,786	1,171	1,382
e) Receipts of Turnover Tax	—	—	—	—	156	75	181	214
f) Other Receipts	1,68,000	15,002	10,351	15,367	11	12	13	15
ii) State Excise	4,72,001	5,17,645	5,69,531	6,76,323	1,08,294	1,33,850	1,40,783	1,75,978
iii) Taxes on Vehicles	1,12,466	87,489	98,543	1,17,021	60,801	77,408	74,178	89,013
iv) Taxes on Goods and Passengers	26,649	70,000	77,447	91,969	—4	137	175	192
v) Taxes and Duties on Electricity	21,672	25,005	25,886	28,150	58,752	80,051	64,627	71,090
vi) Entertainment Tax	12,985	15,244	18,274	21,700	3,819	3,682	4,801	5,221
vii) Other Taxes and Duties	1,074	573	688	817	32,896	38,075	35,587	39,206
B. Share in Central Taxes (i to ix)	30,90,572	39,65,838	31,71,180	35,51,722	11,32,178	13,89,649	11,65,000	15,20,606
i) Corporation Tax	10,13,447	12,07,832	12,80,047	14,33,653	3,71,255	4,55,687	4,67,458	6,34,063
ii) Income Tax	6,36,388	7,81,099	6,23,703	6,98,547	2,33,128	2,86,146	2,30,014	2,81,942
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—33	—194	—77	—86	—11	—19	—28	—
v) Taxes on Wealth	961	1,629	1,226	1,373	350	433	448	1,385
vi) Customs	5,90,792	7,86,907	5,29,820	5,93,398	2,16,423	2,65,637	1,95,848	2,45,712
vii) Union Excise Duties	5,15,247	7,73,125	3,57,404	4,00,292	1,88,752	2,31,680	1,31,822	2,00,126
viii) Service Tax	3,33,869	4,15,952	3,79,186	4,24,689	1,22,314	1,50,130	1,39,485	1,57,379
ix) Other Taxes and Duties on Commodities and Services	—99	—512	—129	—144	—33	—45	—47	—1
II. NON-TAX REVENUE (C+D)	18,26,604	21,32,564	31,15,771	33,79,752	11,16,347	8,93,950	10,84,984	12,35,857
C. State's Own Non-Tax Revenue (1 to 6)	6,76,655	5,62,692	15,20,548	14,98,548	4,96,640	2,72,907	3,17,299	3,51,753
1. Interest Receipts	96,387	1,07,995	1,07,995	1,07,995	3,99,990	1,29,220	95,494	98,707
2. Dividends and Profits	4,954	592	4,954	14,954	605	823	695	800

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(₹ lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	2,11,958	1,68,792	9,60,116	7,68,161	29,481	41,517	38,998	61,793
of which: State Lotteries	—	—	—	—	3,061	4,432	3,521	4,049
4. Social Services (i to ix)	1,82,857	27,222	2,26,928	3,32,218	14,884	25,093	23,155	25,818
i) Education, Sports, Art and Culture	1,08,062	9,622	1,96,968	2,98,749	4,462	2,866	5,200	5,973
ii) Medical and Public Health	61,884	8,186	15,249	13,118	6,636	15,561	13,603	14,846
iii) Family Welfare	34	200	298	316	50	36	57	66
iv) Housing	1,147	4,062	4,055	4,055	907	1,281	1,056	1,215
v) Urban Development	25	3,890	3,262	3,458	808	2,603	930	1,069
vi) Labour and Employment	1,495	796	1,495	1,585	553	671	623	709
vii) Social Security and Welfare	3,407	448	3,407	8,611	764	1,682	879	1,010
viii) Water Supply and Sanitation	4,609	—	—	—	202	176	232	267
ix) Others	2,194	18	2,194	2,326	502	219	577	663
5. Fiscal Services	6	—	—	—	—	—	—	—
6. Economic Services (i to xvii)	1,80,494	2,58,092	2,20,556	2,75,220	51,680	76,255	1,58,957	1,64,635
i) Crop Husbandry	4,964	4,067	4,964	5,262	509	756	586	674
ii) Animal Husbandry	1,666	2,119	2,832	3,143	555	605	639	734
iii) Fisheries	473	338	371	393	411	962	1,558	1,498
iv) Forestry and Wildlife	27,192	18,520	30,115	31,500	4,533	6,614	5,214	5,996
v) Plantations	—	—	—	—	7	51	8	10
vi) Co-operation	2,647	1,050	1,612	1,709	448	679	517	596
vii) Other Agricultural Programmes	1,329	433	483	508	29	44	33	38
viii) Major and Medium Irrigation projects	26,327	14,984	23,000	55,820	693	914	797	917
ix) Minor Irrigations	3,165	1,697	2,500	3,125	2,033	2,588	2,338	2,689
x) Power	46,225	90,000	50,850	27,000	1	1	1	1
xi) Petroleum	—	—	—	—	1	2	1	1
xii) Village and Small Industries	263	9	8	9	384	619	441	507
xiii) Industries@	47,750	51,779	68,432	83,906	1,258	1,316	1,447	1,664
xiv) Ports and Light Houses	—	—	—	—	12	13	14	16
xv) Road Transport	779	218	779	779	—	—	—	—
xvi) Tourism	3,245	100	209	221	290	476	334	635
xvii) Others*	14,468	72,778	34,400	61,845	40,516	60,614	1,45,030	1,48,660
D. Grants from the Centre (1 to 5)	11,49,948	15,69,872	15,95,223	18,81,204	6,19,707	6,21,042	7,67,685	8,84,104
1. State Plan Schemes	5,19,576	5,67,904	6,05,611	7,70,833	3,01,594	2,68,163	3,70,187	3,40,729
of which:								
Advance release of Plan Assistance for Natural Calamities	—	—	—	—	—	—	—	—
2. Central Plan Schemes	23,536	422	25	25	7,447	11,543	17,072	26,011
3. Centrally Sponsored Schemes	2,92,325	5,89,420	5,70,070	9,28,775	1,68,719	2,28,079	2,26,680	2,45,106
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	3,14,512	4,12,126	4,19,517	1,81,571	1,41,948	1,13,257	1,53,745	2,72,258
a) Statutory Grants	2,81,429	3,28,392	3,20,889	68,900	1,14,598	86,013	80,935	1,22,656
b) Grants for relief on account of Natural Calamities	24,215	24,956	39,851	24,955	19,207	19,793	36,480	—
c) Others	8,867	58,778	58,777	87,716	8,143	7,451	36,330	1,49,602